

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1901
ANSWERED ON:09.03.2010
OPEN TRANSIT AT INDO-NEPAL BORDER
Vardhan Shri Harsh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is contemplating any measures to regulate free movement/open transit on Indo-Nepal Border in view of increasing illegal activities at the border; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Indo-Nepal border is open. The movement of Indians and Nepalese citizens across the Indo-Nepal border is governed by Indo-Nepal Treaty of Peace and Friendship, 1950, which provides for free movement of citizens of both the countries across the Indo-Nepal border. SSB has been deployed at Indo-Nepal border as a Border Guarding Force.

The Government of India is working closely with the Government of Nepal to strengthen border management taking into consideration the open border and visa free regime between India and Nepal. There are established institutional mechanism to deal with this issue. Regular interactions and periodic meetings are held between two countries including Home Secretary level talks.

Regular presence, round-the-clock patrolling, random checking and surveillance are carried out by SSB to check illegal activities and to stop cross border criminal activities Besides, State Police concerned is also keeping a vigil